

models, the cost of a fixed type of improved chulha varies from about Rs.25/ to about Rs. 105/-and that of a portable type improved chulha from about Rs. 60/- to about Rs. 165/-

Tourism Development in Lakshadweep

4671. SHRI P. M. SAYEED : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Union Territory of Lakshadweep is being assisted to exploit sources which have abundant potential for tourism:

(b) if so, the details thereof: and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) : (a) to (c) The Union Territory of Lakshadweep is being assisted to exploit sources which have abundant potential for tourism. Funds have been earmarked for purchase of a cruising boat, water sports equipment and a fishing boat during 1991-92.

[Translation]

Holding of Commercial Fair for Foreign Tourism in Agra

4672. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of Civil Aviation and Tourism be pleased to state :

(a) whether there is any proposal to organise a permanent commercial fair in Agra to speed up the efforts for earning foreign exchange and to provide facility to foreign tourists:

(b) if so, the details thereof: and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION & TOURISM (SHRI MADHAVRAO SCINDIA) : (a) No, sir.

(b) Does not arise.

(c) Agra is already visited by a large number of foreign tourists. Since sale of handicrafts and other souvenir items to foreign tourists is a normal feature at Agra, the need to hold a permanent commercial fair has not been felt.

[English]

Loss suffered by Coal India Limited

4673. SHRI BHAGWAN SHANKAR RAWAT :
SHRI RAMESH CHAND TOMAR :
SHRI PRABHU DAYAL KATHERIA :
SHRI VIRENDRA SINGH :

Will the Minister of COAL be pleased to state :

(a) whether the Coal India Limited, has suffered losses during 1990-91:

(b) if so, the amount of loss suffered and the reasons thereof: and

(c) the remedial action proposed to be taken by the Union Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA) : (a) Yes, Sir.

(b) Accounts of Coal India Ltd. for the year 1990-91 are under process of finalisation. According to Coal India Ltd. the main reason for losses in Coal India Ltd. is the delay in allowing the increase in the administered price of coal with the result that the price did not fully cover the escalation in the

cost of various inputs like wages, power, fuel, explosive, capital etc. Surplus manpower and low productivity have also contributed to losses.

(c) Some of the important steps taken by Coal India Ltd. to contain their losses and increase their efficiency are briefly indicated below :

- (i) Increase in the production and productivity, with special emphasis on underground mines.
- (ii) Improvement in the availability and utilisation of equipment by providing adequate workshop support, improved management of spares and timely rehabilitation of equipment.
- (iii) Improved manpower planning including redeployment of surplus workers and restricting the intake of new employees against vacancies caused by natural wastage.
- (iv) Economy in the consumption of spares and various other inputs by improving blasting efficiency, power factor and improved inventory control.
- (v) Improved monitoring of cost reduction measures.
- (vi) Better recovery of dues and reduction in total outstanding against major consumers like State Electricity Board.
- (vii) Adoption of Systems improvement and managerial measures to improve efficiency of operations.
- (viii) Reorganisation of existing mines to improve productivity.

Konkan Railway Project

4674. SHRI HARISH NARAYAN
PRABHU ZANTYE :
SHRI SUDHIR SAMANT :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the acquisition of land for Konkan Railway Project in all the four States are in full swing:

(b) if so, the details thereof and the progress made so far in this regard;

(c) if not, the reasons therefor:

(d) whether there is any proposal to employ local people in this project; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Konkan Railway Line passes through three States of Maharashtra, Goa and Karnataka. Acquisition of land is in full swing in all the three States.

(b) The total length of alignment falling in the three States is as follows :—

Maharashtra —	382 km
Goa —	105 km
Karnataka —	273 km

Land acquisition proceedings have been initiated and are in various stages over the entire length.

Meanwhile to expedite the construction work, land has been taken possession of on Consent Letters in each of the States as follows :—

Maharashtra —	117 km
Goa —	6 km
Karnataka —	62 km